

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/947/2023 in MA No.2/2022, Contempt Petition (IBC)/2/2023, IA (IBC)/357/2023, IA (IBC)/1314/2023 in CP(IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/947/2023 in MA No.2/2022

Present: Ld. Counsel Mr. Amir Bavani along with Mr. Rishika Kumar for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Contempt Petition (IBC)/2/2023

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mr. Amir Bavani along with Mr. Rishika Kumar for the Respondent Nos. 1, 3 to 6.

IA (IBC)/357/2023

Present: Ld. Counsel Mr. Amir Bavani along with Mr. Rishika Kumar for the Applicant.

Ld. Counsel Mr. GP Yash Vardhan for R3.

Ld. Counsel Mr. Avinash Alladi for R4.

Ld. Counsel Mr. VVSN Raju for R7, R19, R22 and R28.

Ld. Counsel Mr. Dishit Bhattacharjee for R11.

Ld. Counsel Ms. PV Aruna Kumari for R29.

IA (IBC)/1314/2023

Present: Ld. Counsel Mr. Amir Bavani along with Mr. Rishika Kumar for the Applicant.

All the applications are adjourned to 26.04.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)